

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 3280
TO BE ANSWERED ON 08th AUGUST, 2025**

STATUS OF PROGRESS OF AYUSHMAN AROGYA MANDIRS

†3280. **SMT. SANDHYA RAY:**
SHRI DAMODAR AGRAWAL:
SHRI LAVU SRI KRISHNA DEVARAYALU:
SMT. MALA RAJYA LAXMI SHAH:
SHRI P P CHAUDHARY:
SMT. VIJAYLAKSHMI DEVI:
SHRI CAPTAIN BRIJESH CHOWTA:
SMT. KAMLESH JANGDE:
SHRI ALOK SHARMA:
SHRI YOGENDER CHANDOLIA:
SHRI PARIMAL SUKLABAIDYA:

Will the **Minister of HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the number of Ayushman Arogya Mandirs (AAMs) established in the country, State-wise and district wise, particularly in Assam, Madhya Pradesh, NCT of Delhi, Pali Lok Sabha Constituency in Rajasthan and Dakshina Kannada district of Karnataka along with the key objectives behind their establishment;
- (b) the range of healthcare services provided at these Ayushman Arogya Mandirs;
- (c) the status of progress of Ayushman Arogya Mandirs across the country, State-wise particularly in Rajasthan, State-wise and district-wise in Assam and Madhya Pradesh in terms of completion, operationalization and patient footfall, State-wise;
- (d) the number and type of healthcare functionaries deployed at these centres along with the responsibilities of the said functionaries, State-wise, particularly in the above mentioned locations;
- (e) the funds allocated and released for AAMs during the last three years, State-wise and district-wise including Chhattisgarh, Madhya Pradesh, Bihar and Dakshina Kannada Lok Sabha Constituency; and
- (f) the amount of funds allocated and spent in various districts of Assam during the last five years?

ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(SHRI PRATAPRAO JADHAV)

(a) to (f): As reported by States/UTs on Ayushman Arogya Mandir (AAM) portal, State/UT-wise number of AAMs operationalized across the country, as on 15.07.2025, is enclosed as Annexure-I. The district-wise number of AAMs operationalized in Assam, Madhya Pradesh, NCT of Delhi is enclosed as Annexure-II. AAMs in Dakshina Kannada district of Karnataka is 452 and for Pali Lok Sabha Constituency of Rajasthan is 418.

Through AAM, comprehensive primary healthcare is provided by strengthening Sub Health Centres (SHCs) and Primary Health Centres (PHCs). These AAMs provide preventive, promotive, rehabilitative and curative care for an expanded range of services encompassing reproductive and child healthcare services, Communicable diseases, Non-communicable diseases and other health issues. Wellness-related activities like Yoga, cycling, and meditation are also conducted in AAMs. State/UT-wise footfall recorded on these AAMs including in Rajasthan, Assam and Madhya Pradesh, as on 15.07.2025, is enclosed as Annexure-I.

For SHC-AAM, operational guidelines for AAMs provide for Community Health Officer (CHO), Auxiliary Nurse Midwife (ANM) and Multipurpose worker -Male along with ASHAs in the catchment area. For PHC-AAM, the norms provide for Medical Officer, staff nurses, pharmacist, Health Assistants and Lab technician.

Details of State Program Implementation Plan (SPIP) approvals and expenditure for AAMs, State/UT-wise including Chhattisgarh, Madhya Pradesh, Bihar and Karnataka under National Health Mission (NHM) from FY 2022-23 to FY 2024-25 is attached at Annexure-III.

SPIP approvals and expenditure for AAMs in Assam under NHM from FY 2020-21 to FY 2024-25 is given below:

(in lakhs)		
Financial Year	SPIP Approval	Expenditure
2020-21	34,894.82	10,115.53
2021-22	14,801.60	8,814.22
2022-23	23,445.27	7,768.40
2023-24	18,267.63	7,772.03
2024-25	7,807.13	5,090.39

Annexure-I

State/UT-wise number of AAMs operationalized and footfall recorded across the country, as on 15.07.2025:

S.No.	State/UT	Total no. of operational AAM	Footfall recorded
1	Andaman & Nicobar Islands	129	27,12,679
2	Andhra Pradesh	11862	36,71,62,264
3	Arunachal Pradesh	491	19,39,824
4	Assam	4961	6,48,24,133
5	Bihar	10335	12,31,32,544
6	Chandigarh	60	49,34,522
7	Chhattisgarh	5887	12,02,36,603
8	Delhi	63	67,221
9	DNH&DD	95	39,23,734
10	Goa	302	64,53,067
11	Gujarat	10657	28,14,20,525
12	Haryana	3263	6,75,03,620
13	Himachal Pradesh	2651	1,99,98,209
14	Jammu & Kashmir	3142	4,11,53,615
15	Jharkhand	4122	3,58,37,151
16	Karnataka	10116	28,46,48,582
17	Kerala	7105	24,18,62,342
18	Ladakh	321	16,79,920
19	Lakshadweep	13	7,25,381
20	Madhya Pradesh	12346	22,05,74,208
21	Maharashtra	12546	35,74,91,621
22	Manipur	420	38,50,770
23	Meghalaya	617	1,02,23,179
24	Mizoram	412	41,18,033
25	Nagaland	470	17,93,816
26	Odisha	7360	20,00,41,978
27	Puducherry	127	1,86,63,650
28	Punjab	3128	5,58,52,440
29	Rajasthan	11539	24,97,89,594
30	Sikkim	184	24,58,485
31	Tamil Nadu	8454	63,53,47,784
32	Telangana	5052	22,76,46,833
33	Tripura	1134	79,95,398
34	Uttar Pradesh	22999	40,96,33,431
35	Uttarakhand	2358	2,02,37,264
36	West Bengal	13433	34,71,88,217
Total		1,78,154	4,44,31,22,637

District-wise number of AAMs operationalized in Assam, as on 15.07.2025:

S.No.	DISTRICT	Total no. of operational AAM
1	Bajali	54
2	Bongaigaon	103
3	Cachar	196
4	Karimganj	132
5	Hailakandi	102
6	Chirang	105
7	Kamrup	312
8	Golaghat	176
9	Dibrugarh	288
10	Sibsagar	158
11	Jorhat	159
12	Karbi Anglong	107
13	Dima Hasao	83
14	Dhemaji	110
15	Nagaon	291
16	Sonitpur	186
17	Lakhimpur	184
18	Tinsukia	199
19	Goalpara	192
20	Kokrajhar	183
21	Dhubri	151
22	Barpeta	161
23	Marigaon	154
24	Kamrup Metropolitan	89
25	Udalguri	183
26	Darrang	162
27	Baksa	94
28	Nalbari	150
29	Hojai	64
30	Majuli	44
31	South Salmara Mancachar	54
32	West Karbi Anglong	48
33	Charaideo	89
34	Biswanath	152
35	Tamulpur	46
	Total	4961

District-wise number of AAMs operationalized in Madhya Pradesh, as on 15.07.2025:

S.No.	DISTRICT	Total no. of operational AAM
1	Jhabua	315
2	Sidhi	227
3	Singrauli	212
4	Alirajpur	212
5	East Nimar (Khandwa)	228
6	Burhanpur	127
7	Ashoknagar	149
8	Balaghat	393
9	Guna	194
10	Seoni	328
11	Shahdol	254
12	Anuppur	186
13	Datia	133
14	Chhatarpur	271
15	Shivpuri	288
16	Tikamgarh	145
17	Morena	266
18	Sheopur	118
19	Gwalior	192
20	Bhind	252
21	Vidisha	235
22	Barwani	365
23	Rajgarh	254
24	Bhopal	170
25	Sehore	208
26	Dhar	533
27	Shajapur	151
28	Dewas	261
29	Indore	245
30	West Nimar (Khargone)	374
31	Mandsaur	237
32	Umaria	124
33	Neemuch	133
34	Ratlam	234
35	Ujjain	287
36	Damoh	209
37	Panna	183
38	Sagar	339
39	Satna	360
40	Rewa	390
41	Mandla	303
42	Jabalpur	272

43	Narsinghpur	172
44	Dindori	210
45	Chhindwara	403
46	Harda	90
47	Raisen	199
48	Betul	381
49	Hoshangabad	191
50	Katni	203
51	Niwari	50
52	Agar Malwa	90
	Total	12346

District-wise number of AAMs operationalized in NCT of Delhi, as on 15.07.2025:

S.No.	DISTRICT	Total no. of operational AAM
1	Shahdara	6
2	South East	5
3	South	5
4	North West	6
5	North	6
6	North East	4
7	East	1
8	New Delhi	5
9	Central	8
10	West	8
11	South West	9
	Total	63

State/UT-wise SPIP Approvals and Expenditure for AAMs under NHM from FY 2022-23 to FY 2024-25

(in lakhs)

Sl. N o.	States	FY 2022-23		FY 2023-24		FY 2024-25	
		SPIP Approval	Expenditure	SPIP Approval	Expenditure	SPIP Approval	Expenditure
1	Andaman and Nicobar Islands	15	36.04	10.5	0	59.13	6.91
2	Andhra Pradesh	4,089.10	2,568.08	3,745.65	3,762.47	7,912.25	7,154.33
3	Arunachal Pradesh	1,119.21	909.86	883.71	1,015.61	5,641.73	1,012.74
4	Assam	23,445.27	7,768.40	18,267.63	7,772.03	7,807.13	5,090.39
5	Bihar	52,749.20	37,203.38	4,026.16	8,887.44	6,588.81	7,987.20
6	Chandigarh	124.82	4.85	124.82	74.55	177.82	94.58
7	Chhattisgarh	16,633.63	14,878.02	8,478.83	5,169.05	7,296.47	2,791.10
8	Dadra & Nagar Haveli and Daman & Diu	8.59	1.41	8.59	6.64	27.44	26.43
9	Delhi	0	0	0	0	0.00	45.87
10	Goa	512.89	219.96	53.09	114.17	353.11	122.88
11	Gujarat	13,178.54	6,077.98	8,252.56	6,037.43	20,988.58	5,958.37
12	Haryana	11,399.68	4,334.53	5,971.04	3,902.30	10,529.50	4,786.87
13	Himachal Pradesh	928.75	600.85	226.99	791.63	3,934.48	937.80
14	Jammu and Kashmir	3,657.24	1,738.18	3,070.74	903.2	3,218.48	1,469.04
15	Jharkhand	25,173.69	8,680.99	11,763.54	9,831.75	10,572.72	8,402.34
16	Karnataka	42,721.29	7,548.67	13,716.82	4,961.44	2,970.04	4,460.33
17	Kerala	18,111.82	4,313.89	26,520.10	2,691.84	3,756.14	3,545.14
18	Lakshadweep	3.55	1.95	1.99	6.35	14.00	1.13
19	Madhya Pradesh	19,073.02	18,548.39	31,381.22	21,343.43	27,564.85	14,223.25
20	Maharashtra	36,566.83	20,794.73	13,564.63	11,836.06	21,122.26	3,082.61
21	Manipur	1,114.70	269.2	1,100.70	874.2	1,796.43	606.72
22	Meghalaya	2,741.67	4,370.76	717.12	2,441.72	1,586.66	1,953.89
23	Mizoram	755.57	236.8	671.08	159.35	574.09	76.09
24	Nagaland	660.61	543.81	785.47	523.2	1,053.65	545.70
25	Odisha	15,286.40	14,159.00	13,418.93	9,688.04	15,178.49	8,879.13
26	Puducherry	269.75	192.22	258.95	126.85	242.48	131.81
27	Punjab	4,613.92	452.19	1,772.53	1,772.53	3,207.89	1,076.51

28	Rajasthan	17,212.3 6	2,674.92	17,212.36	1,978.03	7,498.70	3,981.50
29	Sikkim	110.21	210.66	98.65	69.73	38.69	24.14
30	Tamil Nadu	8,096.81	8,153.80	4,339.34	1,098.50	163.70	137.89
31	Telangana	5,202.87	907.86	5,853.78	1,510.43	3,454.81	1,265.06
32	Tripura	4,421.36	1,389.15	671.46	1,079.68	639.65	447.88
33	Uttar Pradesh	74,968.6 9	36,473.83	178,616.62	37,873.8 2	107,535.8 6	20,668.89
34	Uttarakhand	7,214.59	2,096.87	2,143.06	1,986.99	4,523.07	2,048.07
35	West Bengal	20,608.2 2	14,404.86	12,605.01	8,487.25	16,173.90	7,502.92
36	Ladakh	1,870.85	587.07	633.8	293.06	912.02	557.41

Note:

1. SPIP Approval and Expenditure is as per the available Financial Management Reports submitted by State/UTs and are provisional.
2. Expenditure includes expenditure against Central Release, State release & unspent balances at the beginning of the year. Expenditure is as per FMRs submitted by States/UTs and is provisional. The expenditure w.r.t. flexible pool for RCH, etc. is updated up-to 31.12.2024 except Haryana (updated up-to 30.11.2024).
